

**R.O.C.No.45746-A/2022/B2**



**CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 67 / 2022**

The Government, in G.O.(Ms).No.50, Home(Cts-III) Department, dated 22.01.2020, had issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court at Peravurani in Thanjavur District, i.e., **District Munsif-cum-Judicial Magistrate, Peravurani in Thanjavur District.**

Thiru. N. Azhagesan, Judicial Magistrate, Pattukottai, is transferred and posted as District Munsif-cum-Judicial Magistrate, Peravurani, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 22.04.2022**

**Sd/- P.DHANABAL,  
REGISTRAR GENERAL**

*(Signature)*  
22-04-22  
(S.O)